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DR. K. MATHEW KURIAN: Sir, with reference to the general policy of the Government, particularly after the emergency, it has been stated by several honourable Ministers in the Government that not only strikes, but also lock-outs and lay-offs will be prohibited. Sir, during the last six months or so, not only in West Bengal, but also in other States, large-scale lay-off has been there and . . .

MR. CHAIRMAN: You please put your question.

DR. K. MATHEW KURIAN: Sir, one of the West Bengal Ministers is on record as having said—it has appeared in the newspapers—that there have been large-scale lay-offs and lock-outs in West Bengal. This again is a case in which the pro-monopoly, the pro-big business attitude of the Government has been exposed...

MR. CHAIRMAN: Kindly put the question.

DR. K. MATHEW KURIAN: Therefore, my question is this: What is the particular action that the Government proposes to take apart from is contemplation and seriously looking into the problem and so What is the instrument of power in the possession of the Labour Ministry or the concerned Ministries of the Central Government to prevent lay-offs and lockouts and retrenchment of staff and employees, particularly in the case of the big business concerns and the multi-national companies? Does the Government have any instrument of power by which it can intervene effectively without any delay? I would like to know this.

SHRI K. V. RAGHUNATHA REDDY: Sir, I do not want to go into the provocative aspects of the question during the Question Hour. You will kindly pardon me for not referring to them. But, with regard to the instrument of power, that is also there and there are provisions in the Industrial Disputes Act and other laws are there and Dr. Kurian is a very learned man and he does not need my assistance, Sir.

SHRI KALI MUKHERJEE: After contemplation, will he stop this at least?

MR. CHAIRMAN: All right. Next question.

Shooting at Indian High Commissioner in Bangladesh

*92. SHRI SAWAISINGH SISODIA:

SHRIMATI LAKSHMI KUMARI CHUNDAWAT:

SHRI MAHENDRA BAHADUR SINGH:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether Government have received a report from the Bangladesh Government on the recent shooting incident injuring the Indian High Commissioner at Dacca;
- (b) if so, what are the details in this regard?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI Y. B. CHAVAN): (a) and (b) No, Sir, Investigations are still in progress. The Bangladesh Police have identified all six assailants, four of whom were killed in the exchange of fire following the attack on the High Commissioner. The remaining two were taken into custody. The case has yet to be filed in a Court.

श्रीमती लक्ष्मी कुमारी चूंडावत : बंगला देश में हिन्दुस्तान के खिलाफ एक प्रचार का श्रिभयान चलाया जा रहा था। क्या उसी के कारण से यह कुछ हादमा हुआ था श्रीर उस प्रचार के श्रिभ-यान के पीछे वहां की क्या पोलिटिकल पार्टीज है या बाहर की कुछ शक्तियां काम कर रही है? श्रगर बाहर की शक्तियां हैं तो वह बौन कौन मुक्क हैं कि जो भारत के खिलाफ प्रचार श्रिभयान वहां चला रहे हैं?

SHRI Y. B. CHAVAN: I think it is a question of discussing the general political situation in Bangladesh and possibly we will have to find some other time to discuss it.

[†] The question was actually asked on the floor of the House by Shrimati Lakshmi Kumari Chundawat.

MR. CHAIRMAN: Put your second question.

श्रीमती लक्ष्मी कुमारी चंडावत : जिन लोगों को इस हादसे के सिलसिले में पकड़ा गया वह किस पोलिटिकल पार्टी के लोग है या किस किस्म के वह लोग है?

SHRI Y. B. CHAVAN: Well, I think we will have to wait for the investigation to be completed before I give any information about it.

श्रीमती लक्ष्मी कुमारी चंडावत: ग्रादिमयो का नाम बतला दे तो कुछ पता चले।

SHRI Y. B. CHAVAN: I can give the names. I am giving them as they were published in the newspapers:

- (1) Shekhawat Hussain alias Azad alias Bahar.
 - (2) Hafiz Mazdur Rahman.

Does the honourable Member see any significance in this?

(3) Mir Mazrul Islam.

श्रीमती विद्यावती चतुर्वेदी : श्रध्यक्ष महोदय, मंत्री महोदय ही जब नहीं समझ सके तो हमें क्या मालूम a. Fr 3 35 35 हो मकेगा।

DR. V. P. DUTT: May be, after we have done some scholarly research... (Interruptions)

श्री य० व० चन्हाण: मैंने पहले ही कहा

श्री नत्थी सिंह: क्या माननीय मंत्री जी बतायेगे कि क्या यह सही है कि जिस दिन यह गोली कांड हम्रा उस रात को भारतीय उच्चायक्त को हिन्द्रस्तान लाने के लिये एँयर फोर्स का कोई यान भेजा गया था और उसको ढाका हवाई ब्रहे पर नही उतरने दिया गया और वापस कलकत्ता ब्रा गया? यदि हां, तो ऐसा क्यो हम्रा?

श्री य० य० चव्हाण: यान गया ग्रौर वापस श्राया बयोकि उतरने नही दिया गया ऐसी कोई बात नही है। यान वहां उतरा ग्रीर साथ में मेडिकल एक्सपोर्ट को ले कर गये और उन्होंने हाई कमिश्नर को देख लिया, उन को एकजामिन कर लिया।

श्री श्रोजम प्रकाश त्यागी : मै माननीय मंत्री जी से यह जानना चाहता हं कि बंगला देश में शेख मुजीबुर्हमान के बाद में जो गवर्नमेंट बनी है वह दूसरी गवर्नमेंट है तो पहले की गवर्नमेंट के साथ जो हमारे समझौते थे उन मे कोई म्रन्तर तो नही स्राया है?

to Questions

श्री य० व० चव्हाण: कोशिश तो रिलेशन्स ग्रच्छे रखने की है, लेकिन गवर्नमेट बदलने के बाद कुछ फर्क तो होता ही है। लेकिन हमानी कोशिश यही है कि हमारे रिलेशन्स ग्रच्छे रहे। उन का जो डेलीगेशन ग्राया था उस से जो बाते हुई उन के अनुसार वह भी चाहते हैं कि हमारे रिलेशन्स ग्रच्छे रहे। उन का एक डेलीगेशन ग्रभी हिन्दुस्तान मे है ग्रौर वह हम लोगों से बाते कर रहा है। हमारी कोशिश यह होनी चाहिये कि हमारे रिश्ते उन के साथ अच्छे रहे।

*93[The Questions (Sarvashri Harsh Deo Malaviya, Sardar Amjad Ali, and Dr. V. B. Singh) were absent. For answer vide Col. 30 infra]

Stock-piling of Steel Goods

*94. SHRIMATI MARGARET ALVA: SHRI SAYED NIZAM-UD-DIN :† SHRI GIAN CHAND TOTU:

Minister of STEEL AND Will the MINES be pleased to state:

- (a) what effect the stock-piling of steel goods has on the production of steel industries: and
- (b) what steps Government propose to take to deal with the problem of stock-piling?

THE MINISTER OF STATE IN THE STEEL AND MINES MINISTRY OF (SHRI CHANDRAJIT YADAV): (a) and -(b) It is presumed that the reference is to the effect of excess availability of steel at present on production in the integrated Steel Plants.

[†] The question was actually asked on the floor of the House by Shri Sayed Nizamud-Din.